

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : IBA/597/2020
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : Amul Gabrani
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. M.L. Ganesh.
It is stated that a memo has been filed attaching the order of NCLT, Delhi
Bench against the same Personal Guarantor Mr. Amul Gabrani admitting the
application initiating CIRP. Counsel for the Petitioner is directed to e-file the
memo.

List the matter on 23.09.2022.

-Sd-

SAMEER KAKAR
Member (Technical)

-Sd-

Dr.DEEPTI MUKESH
Member (Judicial)

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